

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/321/ (IB)/2017
NAME OF THE PETITIONER(S) : QINGDAO FUYUAN ARTS & CRAFTS CO. LTD
NAME OF THE RESPONDENT(S) : SABARE INTERNATIONAL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. Balaji Counsel for petitioner [Signature]

ORDER

Counsel for the Petitioner present. As seen from the order dated 08.06.2017, the direction was given to the Petitioner to make compliance with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 but the same has not been complied with on or before 15.07.2017 as per the Notification dated 29.06.2017. Therefore, the Petition **abates and the same is dismissed** with the liberty to the Petitioner to file afresh, if so advised.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk
